

(b) if so, whether the grants given by the World Bank in the last one-and-half years has gone to the tune of Rs. 10,000 to Rs.12,000 crores;

(c) if so, the heads on which the present World Bank loan is likely to be utilised;

(d) whether the earlier loans provided by the world banks was fully utilised by the State Government; and

(e) if not, the unutilised amount remained with the State Government?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) No, Sir.

(b) and (c) Do not arise.

(d) and (e) The World Bank assistance, including loans, is normally provided for specific projects, which are to be implemented over a number of years (normally 5-6 years). There are 6 ongoing World Bank assisted projects currently under implementation in the State of Andhra Pradesh. On these projects an amount of \$221.242 million has been utilised while \$671.602 million remains unutilised as on 31.03.1998. The unutilised amounts do not remain with the State Government but are reimbursed as and when expenditures take place through Government of India as Additional Central Assistance, depending upon its pace of utilisation.

Proposals submitted by Orissa Government

613. SHRI GIRIDHAR GAMANG : Will the Minister of TOURISM be pleased to state:

(a) the details of the proposals submitted by the Government of Orissa for the development of tourism in the State;

(b) the funds provided by the Government for development of tourism there alongwith the schemes thereof; and

(c) the steps taken by the State Government to identify the tourist spots for their development during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : (a) The State Government of Orissa submitted proposals for the construction of tourist reception centres, tourist complex and wayside amenities, refurbishment of monuments and organising fairs and festivals during 1997-98.

(b) The Department of Tourism, Government of India approved 28 projects and sanctioned Rs.557 lakhs. It include 8 projects for re-furbishment of temples, 5 public conveniences, 6 Tourist Reception Centres and 4 Tourist Complexes.

(c) The State Government has taken up consultation with various agencies and has undertaken surveys for identification and development of tourist spots.

India's share of export in international market

614. SHRI K.P. NAIDU:
SHRI G.M. BANATWALLA:

Will the Minister of COMMERCE be pleased to state:

(a) whether India's share of export in the international market is very low at present;

(b) if so, the reasons therefor;

(c) the details of the actual share;

(d) the growth rate of export during the last three years; and

(e) the step being taken by the Government to boost the exports?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNAHEGDE) : (a) to (c) Yes, Sir. India's share in world exports is 0.6% in 1996-97. Low share of India's exports is largely attributable to the policies which focussed on import substitution.

(d) Growth rate of exports during last three years as per the DGCI&S' provisional figures, are as under:

	US \$ terms	Rupee terms(%)
1995-96	21.4	29.3
1996-97	4.0	10.4
1997-98	2.6	7.5

(e) Export performance is influenced *inter alia* by international market conditions, competitiveness of domestic industry, supportive infrastructure, etc. and the Government, through its policy of liberalisation and globalisation, is trying to provide a policy environment conducive to high growth in exports. Some of the recent steps taken up in this regard include modification in DEPB rates, announcement of DEPB rates for about 300 new export items, allowing the setting up of private bonded warehouses so as to ensure easy and timely availability of raw materials to exporters at internationally competitive prices and to facilitate bulk imports from India by large overseas buyers, preparing a Medium Term Strategy for growth of exports, launching of Focus LAC Scheme, etc.

[Translation]

Free Import of consumer items

615. SHRI SUSHIL CHANDRA VARMA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have allowed free import of 340 consumer items;

(b) if so, whether before giving such permission the effect of import of these items on cottage and small industries was examined;

(c) if so, the main features thereof; and

(d) the number of small industrial units closed till now after implementing the new Exim policy?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) Yes, Sir.

(b) Yes, Sir.

(c) The decision to allow free import of 340 items has been taken view of the over all policy of phased removal of quantitative restrictions followed since June, 1991.

The list of these items has been prepared in consultation with the Administrative Ministries with a view to seeing that there is least injury to the domestic industry and more particularly to the small scale industry.

(d) Government has not received any report of this nature.

[English]

Assistance to Unemployed Youths

616. SHRI SADASHIVARAO DADOBHA MANDLIK:
SHRI ASHOK NAMDEO RAO MOHOL:
SHRI MADHAVRAO PATIL:

Will the Minister of FINANCE be pleased to state:

(a) whether some schemes are under implementation to provide financial assistance to the unemployed youths;

(b) if so, the details thereof;

(c) the number of youths so far been provided financial assistance under the Schemes during the last three years, State-wise; and

(d) the total financial assistance proposed to be provided during 1998-99 under the scheme; State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) and (b) Presumably, the Hon'ble Members are referring to the Prime Minister's Rozgar Yojana (PMRY) under which financial assistance is provided to the unemployed youth for sustained employment. The scheme was started during 1993-94. Youth between 18-35 years who are matric passed or failed or ITI passed or undergone Government sponsored technical courses for a minimum duration of 6 months and whose annual income does not exceed Rs.24,000 and upto Rs.24,000 per annum of parents of beneficiary and permanent resident in the area atleast for 3 years are eligible for assistance under this scheme. While 15% of the project cost subject to a ceiling of Rs.7,500 is given as subsidy, the beneficiary would have to provide 5% of the project cost as margin money. Under this scheme, loans for projects costing upto Rs. 1 lakhs are provided as per the interest rate directives issued by RBI. The assets created out of loan will be the security and no third party guarantee/collateral is necessary under this scheme. The loan is repayable within 3 to 7 years after initial moratorium of 6-18 months.

(c) Information indicating state-wise details of the number of youths who have been provided financial assistance under PMRY during the last three years is given in the enclosed Statements I, II and III.

(d) Targets are not fixed in terms of financial assistance under the scheme. However, physical targets for the current year have not been indicated to the banks.

Statement - I

Prime Minister's Rozgar Yojana for Educated Unemployed Youth (PMRY)

Programme Year 1995-96

Name of the State/ Union Territory	No. of cases Target	No. of cases Sanctioned	No. of cases Disbursed
1	2	3	4
Andhra Pradesh	31900	29795	24081
Arunachal Pradesh	300	256	226
Assam	10125	9039	7786
Bihar	22150	17100	12738
Gujarat	8500	10477	8919
Goa	550	514	409